

from 1.4.2008 in Maharashtra. The details of Central assistance released to Maharashtra during the last three years under the MDMS at Primary and Upper Primary stage are as under:-

Year	Funds released* (Rs. in lakh)	Foodgrain allocated (In MTs)
2006-07	34700.26	164135.22
2007-08	28068.59	188138.89
2008-09	62440.06	309755.58

*Excluding cost of foodgrains reimbursed to Food Corporation of India towards supply of foodgrains to Maharashtra.

(c) During the current financial year 2009-10, 82,53,837 children at primary (classes I-V) stage and 39,73,878 children at upper primary (classes VI-VIII) stage are likely to be benefitted under the MDMS in Maharashtra.

Setting up of centres for studies of WTO and IPRs

†1751. SHRI ANIL MADHAV DAVE:
SHRI BALAVANT ALIAS BAL APTE:
SHRI SHREEGOPAL VYAS:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has invited applications from the universities and premier research institutes in the country to set up study centres for studies of World Trade Organization (WTO) and Intellectual Property Rights (IPRs);

(b) if so, the number of applications that have been received from the universities/institutes interested in starting the said centre and the status of these applications; and

(c) the amount that has been sanctioned, issued and spent in this regard till date and the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL) : (a) to (c)
Yes, Sir. Under the Scheme of Intellectual Property Education, Research and Public Outreach (IPERPO) grants are being provided to Universities and other Institutions of Higher Studies for the establishment of Intellectual Property Rights Chairs for conducting research and studies related to Intellectual Property Rights and World Trade Organization. Since the inception of the Scheme of Intellectual Property Education, Research and Public Outreach (IPERPO) in 2001, 18 Universities/Institutions have been identified and provided financial assistance for the establishment of IPR Chairs. A total grants of Rs.405.04 Lakhs has been released to the IPR Chairs from financial year 2001-2002 to 2008-2009 and the total expenditure incurred from financial year 2001-2002 to 2008-2009 is Rs.173.85 Lakhs. A list showing the Universities/Institutions selected for the establishment of IPR Chairs is given in Statement-I (See below). During 2008-09, ten

†Original notice of the question was received in Hindi.

Universities/Institutions have been identified under the Scheme and invited for consideration under the Scheme and requested to submit proposals for consideration for the establishment of IPR Chairs. The details of the proposals received from the institutions proposed to be selected for establishment of IPR Chairs are given in Statement-II.

Statement-I

Universities/Institutions where Intellectual Property Right Chair were sanctioned under the Scheme of Intellectual Property Education, Research and Public Outreach (IPERPO) for the establishment of IPR Chairs.

Sl.No.	Name of the University/Institute and year of establishment
1.	University of Madras March 2001
2.	National Law School of India University (NLSIU), Bangalore March, 2001
3.	University of Delhi March 2001
4.	Cochin University of Science and Technology (CUSAT), Cochin March, 2003
5.	Indian Institute of Technology (IIT), Kanpur February, 2005
6.	Indian Institute of Technology (IIT), Kharagpur February, 2005
7.	Indian Institute of Technology (IIT), Madras February, 2005
8.	Indian Institute of Technology (IIT), Bombay February, 2005
9.	Indian Institute of Technology (IIT), Delhi, February, 2005
10.	Indian Institute of Management (IIM), Ahmadabad, February, 2005
11.	Indian Institute of Management (IIM), Calcutta, February, 2005
12.	Indian Institute of Management (IIM), Bangalore,
13.	Jawaharlal Nehru University (JNU), Delhi
14.	Delhi School of Economics, DU, Delhi February, 2005
15.	NALSAR University of Law, Hyderabad March, 2008
16.	National Law University (NLU), Jodhpur March, 2008
17.	National Law University (NLU), Bhopal March, 2008
18.	West Bengal National University of Juridical Sciences (WANUJS), Kolkata March, 2008

Statement-II

*List of Universities/Institutes from where proposals for establishing IPR Chairs
were invited during 2008-09*

Sl. No.	Name of the Universities/Institutions	Position regarding Proposal
1.	Dr. Ram Manohar Lohia National Law University, Lucknow, Uttar Pradesh.	Received
2.	Hidayatullah National Law University, HNLU Bhawan, Civil Lines, Raipur, Chhattisgarh.	Received
3.	National University of Advanced Legal Studies, Kochi, Kerala.	Received
4.	Chanakya National Law University Patna, Bihar.	Received
5.	Indian Institute of Technology Roorkee, Roorkee, Uttarakhand.	Received
6.	Gujarat National Law University, Gandhinagar, Gujarat.	Received
7.	Gauhati University, Assam.	Received
8.	National Institute of Design (NID) Ahemdabad, Gujarat.	Not received
9.	Rajiv Gandhi National University of Law, Patiala, Punjab.	Received
10.	Aligarh Muslim University Aligarh, Uttar Pradesh	Not received

Funds to universities for scientific purpose

1752. SHRIMATI T. RATNA BAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether UGC is going to give Rupees five lakhs each to about 97 universities for scientific purpose;

(b) if so, the details thereof, State-wise, especially in Andhra Pradesh; and

(c) the funds released and utilized for the current year in Andhra Pradesh so far?